

<b>Nomination of cases by Hon'ble Chief Justice on 11/03/2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Hon....., J.</b>			
<b>1</b>	<b>Crl.M.A. (u/s 482 Cr.P.C.) - 7283/2016</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Listing Section on 11-03-2016</b>
<b>2</b>	<b>Bail- 6887/2016</b>	<b>Hon. Pankaj Naqvi J.</b>	<b>Computer Fresh section on 11/03/2016</b>
<b>3</b>	<b>Bail- 5733/2016</b>	<b>Hon. Bharat Bhushan J.</b>	<b>Computer Fresh section on 11/03/2016</b>
<b>4</b>	<b>Bail- 7004/2016</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Computer Fresh section on 11/03/2016</b>
<b>5</b>	<b>W.P. -8859/2016 with W.P. 27592/2016</b>	<b>Hon. Pankaj Mithal J. (with connected case)</b>	<b>Writ C-I Section on 11-03-2016</b>
<b>6</b>	<b>W.P. (U/A 227) -1492/2016</b>	<b>Hon. Pankaj Mithal J.</b>	<b>Computer Fresh section on 11/03/2016</b>
<b>Appropriate Court dealing with such matters</b>			
<b>1</b>	<b>Crl.M.A. (u/s 482 Cr.P.C.) -36634/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>482 Section on 11-03-2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
14/03/2016